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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA No. 2/1995

Date of order: 06.04.2000

B.L.Hiran S/o Shri Kishan Lal Hiran retired from the post of LSG in the office of Divisional Engineer Telegraphs, Beawar

.. Applicant

Versus

1. Union of India through the Secretary, Ministry of Communication, Govt. of India, Sanchar Bhawan, New Delhi.
2. The Chief General Manager, Telecommunications, Rajasthan Circle, MI Road, Jaipur.
3. The Telecom District Manager, Opposite Savitri College, Ajmer.

.. Respondents

Mr. P.P.Mathur, Proxy counsel to Mr. R.N.Mathur, counsel for the applicant  
Mr. Hemant Gupta, Proxy counsel to Mr. M.Rafiq, counsel for the respondents

CORAM:

HON'BLE MR. S.K.AGARWAL, JUDICIAL MEMBER

HON'BLE MR. N.P.NAWANI, ADMINISTRATIVE MEMBER

ORDER

Per Hon'ble Mr. N.P.Nawani, Administrative Member

The admitted facts in this case are that the applicant was appointed as Time Scale Clerk (for short, TS Clerk) in the scale Rs. 60-170 w.e.f. 4.3.1957. There was a criminal case against him and he was convicted by the Lower Court on 9.12.1975. He was placed under suspension w.e.f. 9.12.1975 and subsequently he was dismissed from service w.e.f. 9.3.1979. After his appeal was dismissed by the Rajasthan High Court, he filed an appeal before the Supreme Court. The Hon'ble Supreme Court set-aside the judgment of the Trial Court and the High Court and he was reinstated as TS Clerk on 19.7.1991. He made a representation dated 17.1.1992 regarding his

